

ing capacity for West Bengal set in the Sixth Five Year Plan is not adequate to cope with the growing demand;

(b) whether the West Bengal Government has urged upon the Central Government to make upward revision of the target for that State; and

(c) if so, what are the details in this regard and what action has been taken by the Central Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) to (c) The State Government had stated that there would be a gap between the peak demand and availability of power in the Seventh Plan, even if all the sanctioned units in the State are commissioned. They had, therefore, requested for the early clearance of two units of 110 MW (7th & 8th Units) of the 2nd phase extension of their Durgapur Projects Ltd. Power Station.

The State Govt. was informed that the proposal was not feasible in the time frame envisaged by the Durgapur Projects Limited (DPL) as coal from the Raniganj Coalfields which were expected to feed the project was not found adequate. The unit size proposed for the project was also considered uneconomical keeping in view the requirements of the Eastern region.

The State Government was also informed that taking into account the additions to capacity from the ongoing projects, the share of power that is likely to accrue from the different central sector power projects proposed in the Eastern region and also keeping in view the availability of power from the Chukha Project in Bhutan, the proposed second phase extension at the Durgapur Power Station of DPL may not be required during the timeframe up to 1989-90.

Restrictions on use of power

880. SHRI ARABINDA GHOSH: Will the Minister of ENERGY be pleased to state:

(a) what is the nature of restrictions on power use currently in force in each State and Union Territory; and

(b) what steps, if any, have been or are being taken to meet the situation arising out of severe power crisis throughout the country?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) A statement showing power cuts enforced in various States and Union Territories during June, 1982 is attached (Annexure-I).

(b) The power shortage in the country during June, 1982 was 4.5 per cent as against 13.3 per cent during the corresponding period last year. There has, therefore, been no severe power crisis in the country. On the contrary the power situation has considerably improved. However, certain pockets like Rajasthan, Bihar and West Bengal are having a high percentage of energy shortage on account of unsatisfactory performance of RAPS units in Rajasthan and thermal power units in Bihar and West Bengal. In order to meet the power shortage in the deficit States, assistance is being arranged from the surplus States and also measures are being taken to improve the performance of thermal power stations and to increase thermal generation. As a long term measure to improve the power availability in the country, it is programmed to instal an additional generating capacity about 20000 MW during 6th Plan period.

ANNEXURE—I

Power cuts conformed in various States and Union Territories during the month of June, 1982.

Name of the State/System.	June, 1982	
	Demand	Energy
I. NORTHERN REGION :		
1. Delhi	Peak period restrictions.	10%
2. Haryana	Peak period restrictions on industries.	..
3. J & Kashmir	Peak period restrictions.	..
4. H.P.
5. U.P.	50 MW (1.2 Gwd/day) cut on M/s Hindal Co. 3.5 MW (0.08 Gwh/day) cut on M/s Kanoria Chemicals.	..
6. Punjab	Peak period restrictions on industries.	..
7. Rajasthan	20—100% cut on industries and 16—20 hrs/day cut on agricultural consumers.	20—100%
II. WESTERN REGION		
1. Gujarat	15-66% cut and peak period restrictions on industries.	..
2. M.P.	10-50% cut and peak period restrictions.	15—25%
3. Maharashtra	15-30% cut and also peak period restrictions.	..
4. Goa
III SOUTHERN REGION :		
1. Karnataka	10—45% (upto 23-6-82)	10—45%
2. Tamil Nadu	25—40%	..
3. Andhra Pradesh
4. Kerala
5. Pondicherry	Peak period restrictions.	..
IV. EASTERN REGION :		
1. Bihar
2. D.V.C.
3. Orissa	Power cut to the extent of 230 MW/4 8 Gwh/day	..
4. West Bengal	15% cut on H.T. industries and also peak period restrictions.	..

June, 1982

Name of the State/ System.	Demand	Energy
V. NORTH-EASTERN REGION :		
1. Assam	Peak period restrictions	..
2. Manipur
3. Tripura	Peak period restrictions	..
4. Nagaland	Peak period restrictions.	..
5. Mizoram
6. Meghalaya
7. Arunachal Pradesh

Estimated power requirement

881. SHRIMATI SAROJ KHAPARDE: Will the Minister of ENERGY be pleased to state:

(a) what is the revised estimated need for power in the country by the end of current financial year;

(b) what is the estimated output and whether it will be adequate for the total power needs of the country;

(c) whether it is a fact that the problem of power shortage may not be solved till the end of 1985; and

(d) if so, what is Government's reaction in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF ENERGY (SHRI VIKRAM MAHAJAN): (a) and (b) It is estimated that the energy availability in the country during the current financial year will be 132 billion units against the anticipated requirement of 145 billion units.

(c) and (d) Efforts are being made to balance Demand and Supply by the end of 6th Plan. Further, the State Electricity Boards have been advised to take concrete action to

arrest slippages, if any, in the commissioning of projects and to improve the performance of the thermal power plants. A number of short-term and long-term measures have been taken and are being taken to maximise power generation by improving the utilisation of existing installed capacity. These include reactivation of a Task Force for 210 MW units, setting up of a similar Task Force for 100/110/120 MW units, visits of roving teams of operation specialists from SEA to various power stations to monitor and advise on operation practices/procedures etc. drawing up of renovation and betterment programmes and their implementation etc. Further, Regional Load Despatch Centres are being set up to enable integrated operation of all the power systems in a Region, transfer of power from surplus areas to deficit areas and exchange of power in emergency outage conditions.

**Appointments of non-technical staff
in National Hydro Electric Power
Corporation**

882. SHRIMATI USHA MALHOTRA: Will the Minister of ENERGY be pleased to state:

(a) whether it is a fact that National Hydro-electric Power Corporation is making appointments of non-